

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 10.08.2011

ANSWERED ON

CHARGESHEET FILED IN THE SAMJHAUTA BLAST CASES .

1166

Shri Mohammed Adeb

Will the Minister of COAL, COAL, PETROLEUM AND NATURAL GAS AND HOME AFFAIRS be pleased to state :-

(a) whether chargesheet has been filed in the Samjhauta Express Train blast case, Malegaon blast case and Mecca Masjid case;

(b) if so, the names of those who have been named as suspects/accused in the case;

(c) whether it is a fact that those who were earlier framed and named as suspects continue to be in Delhi even after real culprits have come to light; and

(d) if so, the action being taken to release those who were detained on the basis of false suspicion?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI JITENDRA SINGH)

(a): Yes, Sir.

(b): The names of those who have been named as suspects/accused under each case are as under:-

(i) Samjhauta Express blast case (2007):-

- 1.Naba Kumar Sarkar @ Asimanand;
- 2.Ram Chandra Kalsangra @ Ramji;
- 3.Sandeep Dange;
- 4.Lokesh Sharma;
- 5.Sunil Joshi (deceased).

(ii)Malegaon bomb blast case (2006):-

- 1.Noorul Huda Samsudoha;
- 2.Shabbir Ahmed Masiullah;
- 3.Reess Ahmed Rajjab Ali Mansuri;
- 4.Dr. Salman farsi Abdul Latif Aimj;
- 5.Dr. Farogh Iqbal Ahmed Magdumi; 6.Shaikh Mohd Ali Alam Anamat Ali Shaik;
- 7Asif Khan Basir Khan @ Juned @ Abdulla;
- 8.Mohd. Zahid Abdul Majid Ansari;
- 9.Abrar Ahmed Gulam Ahmed (approver); 10.Riyaz Ahmed Shafi Ahmed @ Riyaz Arsala;. 11.Istiyaq Ahmed Mohammad Issaq; 12.Munnawar Ahmed Mohammad Amin; 13.Muzammi (R/o Pakistan).

(iii)Malegaon bomb blast case (2008):-

1.Pragya Singh Chandrapal Singh Thakur @ Swami Purnachetanand Giri;

2.Shivnarayan Gopal Singh Kalsangra @ Shivji;

3.Shyam Bhavarlal Sahu;

4.Major (Retd) Ramesh Shivji Upadhyaya;

5.Sameer Sharad Kulkarni; 6.Ajay @ Raja Eknath Rahirkar;

7Rakesh Dattatraya Dhawade @ Rao;

8.Jagdish Chintaman Mantre;

9.Lt. Colonel Prasad Srikant Purohit @ Balawant Rao @ Shreyak Ranadive; 10.Sudhakar Udaybhan Dhar Dwivedi @ Dayanand Padey @ Swami Amrutanand Devtirh @ Shankaracharya of Sharda Sarvagya Peeth;

11.Sudhakar Omkarnath Chaturvedi; 12. Praveen Venkatesh Takkalki @ Pravin Mutalik @ Pradeep V. Naik;

13. Sandeep Vishwas Dange; 14.Ramji Chandra Gopasingh.

(iv)Mecca Masjid blast case (2007):-

1.Devendra Gupta @ Bobby;

2.Lokesh Sharma @ Ajay Tiwari @ Ajay @ Kalu;

3.Sandeep V. Dange @ Vasudev @ Parmanand @ Ashwini @ Teacher;

4.Ram Chandra Kalsangra @ Ramji;

5.Sunil Joshi @ Manoj (deceased); 6.Naba Kumar Sarkar @ Swami Aseemanand.

(c) to (d): The investigation under section 173 (8) of CrPC by the National Investigation Agency (NIA) is in progress in all the above mentioned cases and the accused/suspects continue as such.